

ITEM NO.1

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 5792-5794/2023

DINA NATH ALIAS DEEN DAYAL

Appellant(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

Date : 11-10-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Mohit D. Ram, AOR
Mr. Bakul Jain, Adv.
Mr. Anubhav Sharma, Adv.
Ms. Sthavi Asthana, Adv.

For Respondent(s)

Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

The matter being complete in all respects, the same be
processed for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar

MG